

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-52/2006/5261/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Roushan Lal,  
District & Sessions Judge,  
Karbi Anglong, Diphu.

Dated Guwahati, the <sup>th</sup> 15 June, 2023.

Sub:- **Station leave permission.**

Ref:- Letter No. DJKA/2023/8464 dated 13.06.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 17.06.2023 till the morning of 19.06.2023.** The next seniormost Judicial Officer shall remain in charge of your Court and office during your absence.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-52/2006/5262/A, dated** , 15-06-2023

Copy to:

✓1. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**